

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**N O T I F I C A T I O N**

*Imphal, the 7<sup>th</sup> April, 2016*

*No. HCM/A-73/2015-Estt/*

The High Court of Manipur is pleased to declare the list of Selected Candidates and the Wait Listed Candidates for appointment to the posts of "**Computer Programmer**" & "**System Analyst**" of the High Court of Manipur.

<b>LIST OF SELECTED CANDIDATE FOR COMPUTER PROGRAMMER:</b>		
<b>Sl. No</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>
1.	00023-CP	THOKCHOM SARATKUMAR SINGH
<b>WAIT LIST CANDIDATE FOR COMPUTER PROGRAMMER</b>		
<b>Sl. No</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>
1.	00007-CP	THINGNAM SHANTIKUMAR SINGH

<b>LIST OF SELECTED CANDIDATE FOR SYSTEM ANALYST</b>		
<b>Sl. No</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>
1.	00027-SA	THINGNAM SHANTIKUMAR SINGH
<b>WAIT LIST CANDIDATE FOR SYSTEM ANALYST</b>		
<b>Sl. No</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>
1.	00025-SA	AHONGSANGBAM DORENDRO

Further, they are informed to collect offer form for the above post from this Registry on 12<sup>th</sup> April, 2016 during office hours.

Sd/-  
**(GOLMEI GAIPHULSHILLU)**  
i/c REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

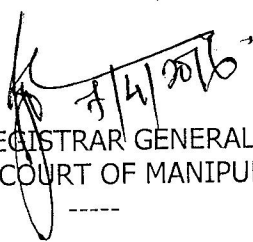
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Endt. No. HCM/A-73/2015-Estt/00657-73

Imphal, the 7<sup>th</sup> April, 2016

Copy to:-

1. The Secretary (Law), Government of Manipur.
2. The Commissioner (Vigilance), Government of Manipur.
3. The Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
4. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur  
- *He is requested to upload the above notification in the Official Website of this Registry.*
5. The Deputy Registrar (Judl)/(Admn.)/(Planning/Accounts).
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. The Assistant Registrar-I/Librarian-cum-Research Officer, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice Rakesh Ranjan Prasad.
9. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The Private Secretary to Hon'ble Mr. Justice S. Serto.
12. The Director, Information and Public Relation, Imphal.  
- *with one spare copy for favour of wide publicity in the News Item.*
13. The Director, Doordarshan Kendra, Imphal  
- *for favour of broadcasting as News Item.*
14. The Assistant News Editor, AIR, Imphal  
- *for favour of broadcasting as News Item.*
15. The Editor: 1) The Sangai Express (English), 2) Poknapham (Manipuri).  
- *with a request to publish the above notification in the esteemed daily 1(one) day at the earliest possible and to submit the bill in "Triplicate" for early payment.*
16. Notice Board/Guard File
17. Concerned file.

  
i/c REGISTRAR GENERAL  
HIGH COURT OF MANIPUR  
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